

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. CP NO. 3798/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

**NAME OF THE PARTIES: - Venkateshwara Gaikwad Real Estates Private
Limited**

Section: 66 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel, Mr. Ajit Singh Tawar appeared for the Petitioner companies seeks time to place on record the copy of report of the RD. RD is directed to file his report one week before the next date of hearing, if it has not been filed already. List this matter on **06.09.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)